

SPECIAL BENCH

ITEM NO. 123

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 269/2019, CA No. 297/2019 & CA No. 298/2019 IN CP No. 124/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

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|----------------------------|--|
| NAME OF THE COMPANY | SORAV GUPTA & ANR V/S DHARAMVIR SINGH & ORS |
| UNDER SECTION | 241/244 OF COMPANIES ACT 2013 |

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Karunesh Tandon alongwith Sh. Ankur Goel & Sh. Saket Singh, Advs.
: *For the Petitioner & Applicant in CA No. 269/2019 &
Respondent in CA No. 297/2019 & CA No. 298/2019*

Sh. Manu Khare, Adv. : *For the Applicant in 297/2019 & CA No. 298/2019 &
Respondent No.1, 3, 5 & Respondent in CA No. 269/2019*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
16th December, 2022.


**Dr. R.C. Srivastava
(Court Officer)**

05th December, 2022

*Priya Agarwal
(Stenographer)*